

Annexure-7

Name of the corporate debtor: Valecha Engineering Limited

Date of commencement of CIRP: 21-10-2022 (Order received on 31-10-2022),

List of creditors as on:

29-01-2023

List of operational creditors (Government dues)

(Amount in Rs)

Sl. No.	Details of claim received			Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Name of creditors	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Department		43,83,064.00	43,83,064.00	Unsecured	No	No	No	N/A	No	No			
2	National Stock Exchange of India Ltd.		4,82,248.00	4,82,248.00	Unsecured	No	No	No	N/A	No	No			
3	Commissioner State Tax/Vat		36,98,795.00	-	Unsecured	No	No	No	N/A	No	No		36,98,795	
4	Asstt. Commissioned CGST, Hazaribagh Division		4,01,69,512.00	-	Unsecured	No	No	No	N/A	No	No		4,01,69,512	
5	Income Tax Officer, TDS, Mumbai		6,33,63,676.00	-	Unsecured	No	No	No	N/A	No	No		6,33,63,676	
6	BSE Limited		27,55,300	27,55,300	Unsecured	No	No	No	N/A	No	No			
Total			11,48,52,595	76,20,612									10,72,31,983	